

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-03-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/726/2024

PETITION NUMBER : IBA/812/2020

**NAME OF THE PETITIONER : Venkataraman Subramanian(Liquidator)
M/s JBM Homes Private Ltd**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 60(5) of IBC 2016 R/w Rule 11 of
NCLT Rules 2016**

ORDER

Ld. Counsel Ms. Elamathi for the Liquidator. Ld. Liquidator is present in person.

This IA has been filed to take on record the audited receipts and payments account of 'GST Grand' Account for the period 01.02.2024 to 29.02.2024 and also to take on record the 5th Progress Report of the GST Grand Project - JBM Homes Private Limited for the period 01.02.2024 to 29.02.2024.

The same is taken on record subject to all just exceptions.

IA is accordingly disposed off.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk